

PART-I

Checklist of Forms and other information/ documents for tariff filing for Thermal Stations

Form No.	Title of Tariff Filing Forms (Thermal)	Tick
FORM- 1	Summary Sheet	
FORM-2	Plant Characteristics	
FORM-3	Normative parameters considered for tariff computations	
FORM- 4	Details of Foreign loans	
FORM-5	Abstract of Admitted Capital Cost for the existing Projects	
FORM-5A	Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects	
FORM-5B	Break-up of Capital Cost for Coal/Lignite based projects	
FORM-5C	Break-up of Capital Cost for Gas/Liquid fuel based Projects	
FORM-5D	Break-up of Construction/Supply/Service packages	
FORM- 6	Financial Package upto COD	
FORM- 7	Details of Project Specific Loans	
FORM- 8	Details of Allocation of corporate loans to various projects	
FORM-9	Statement of Additional Capitalisation after COD	
FORM- 10	Financing of Additional Capitalisation	
FORM- 11	Statement of Depreciation	
FORM- 12	Calculation of Depreciation Rate	
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans ¹	
FORM- 13A	Calculation of Interest on Loans	
FORM- 14	Calculation of Advance Against Depreciation (AAD)	
FORM- 15	Calculation of Interest on Working Capital	
FORM- 16	Draw Down Schedule for Calculation of IDC & Financing Charges	
FORM-17	CALCULATION OF OPERATION AND MAINTENANCE EXPENSES	
FORM-18	DETAILS OF OPERATION AND MAINTENANCE EXPENSES	
FORM-19	Details/Information to be Submitted in respect of Fuel for Computation of Energy Charges ¹	
Other Information/ Documents		
Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association (For New Station setup by a company making tariff application for the first time to CERC)	
2	Stationwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures on COD of the Station for the new station & for the relevant years.	
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and Financial package.	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	
7	Copies of the BPSA/PPA with the beneficiaries, if any	
8	Detailed note giving reasons of time and cost over run, if applicable.	
9	Any other relevant information, (Please specify)	

Note: Electronic copy in the form of CD/Floppy disc shall also be furnished.